

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA-391(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: M/s. Harcourt (India) Pvt. Ltd. and M/s. Relx (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sushil Aggarwal, Advocate for the Petitioner.
Mr. Amish Tandon and Mr. Ajeyo Sharma, Advocate for OL

ORDER

Id. Counsel for the Petitioner prays for an adjournment.

At her request adjourned to 23rd January, 2018. ✓

- S-d-1
(S. K. Mohapatra)
Member (T)

- S-d-1
(Ina Malhotra)
Member (J)